POST OFFER PUBLIC ANNOUNCEMENT

for the attention of the Shareholders of

THE PRATAPPUR SUGAR AND INDUSTRIES LIMITED

Registered Office: VNSS Business Centre, Ideal Plaza, 11/1 Sarat Bose Road, Kolkata -700 020

The details subsequent to the Offer made vide Public Announcement dated **02 September 2005 ("PA")**, pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Bajaj Hindusthan Limited** (the "**Acquirer**") to acquire up to 7,20,000 fully paid up equity / voting share capital representing 20% of the equity / voting share capital of **The Pratappur Sugar & Industries Limited** at a price of Rs. 63.50 (Rupees Sixty Three and Paise Fifty only) per fully paid up equity share (the "**Offer Price**") payable in cash (the "**Offer**") are as under:

1 Name of the Target Company **:** THE PRATAPPUR SUGAR & INDUSTRIES LIMITED

2 Name of Acquirer(s), including PACs **:** BAJAJ HINDUSTHAN LIMITED

3 Name of Manager to the Offer **:** CHARTERED CAPITAL & INVESTMENT LIMITED

4 Name of the Registrar to the Offer, if any **:** MCS LIMITED

5 Offer Details

a. Date of opening of the Offer **:** WEDNESDAY, OCTOBER 26,2005

b. Date of closure of the Offer **:** MONDAY, NOVEMBER 14, 2005

6 Details of the acquisition

<table>
<tr><th>Sr. No.</th><th>Item</th><th colspan="2">Proposed in the offer document</th><th colspan="2">Actual</th></tr>
<tr><td>1</td><td>Offer Price</td><td colspan="2">Rs. 63.50</td><td colspan="2">Rs. 63.50</td></tr>
<tr><td>2</td><td>Share holding of Acquirer (No. & %) before MOU/PA</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>3</td><td>Shares acquired through SPA (No. & %)</td><td colspan="2">1980000 (55.00 %)</td><td colspan="2">1980000 (55.00%)</td></tr>
<tr><td rowspan="2">4</td><td rowspan="2">Shares acquired in the Open Offer</td><td colspan="2">720000</td><td colspan="2">173027</td></tr>
<tr><td colspan="2">20.00%</td><td colspan="2">4.81%</td></tr>
<tr><td>5</td><td>Size of the Open Offer (No of shares multiplied by Offer Price per share)</td><td colspan="2">Rs.4,57,20,000.00</td><td colspan="2">Rs.1,09,87,214.50</td></tr>
<tr><td>6</td><td>Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)</td><td colspan="2"></td><td colspan="2"></td></tr>
<tr><td rowspan="3"></td><td>6.1Price of the shares acquired</td><td colspan="2">Not Applicable</td><td colspan="2">Not Applicable</td></tr>
<tr><td>6.2No of shares acquired</td><td colspan="2">Not Applicable</td><td colspan="2">Not Applicable</td></tr>
<tr><td>6.3% of shares acquired</td><td colspan="2">Not Applicable</td><td colspan="2">Not Applicable</td></tr>
<tr><td rowspan="2">7</td><td rowspan="2">Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)</td><td colspan="2">2700000</td><td colspan="2">2153027</td></tr>
<tr><td colspan="2">75.00%</td><td colspan="2">59.81%</td></tr>
<tr><td rowspan="3">8</td><td rowspan="3">Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>1591262</td><td>900000</td><td>1591262</td><td>1446973</td></tr>
<tr><td>44.20%</td><td>25.00%</td><td>44.20%</td><td>40.19%</td></tr>
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7 Status of escrow account, whether released or not : Not Released

8 Payment of interest, if any, to the shareholders along with details thereof : Not Applicable

9 Status of investor complaints received, if any : No Investor complaints have been received

10 The Acquirer, Bajaj Hindusthan Limited and its Directors accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

11 This Public Announcement would also be available on the SEBI website at ***http://www.sebi.gov.in***

12 The payments to all the shareholders who validly tendered their shares in the Offer were dispatched on November 25, 2005

13 **This Public Announcement is being issued on behalf of the Acquirer, Bajaj Hindusthan Limited having Registered office at Bajaj Bhawan, 2nd Floor, Nariman Point, Mumbai - 400021, by the Manager to the Offer, M/s Chartered Capital & Investment Limited.**

Manager to the Offer:	Registrar to the Offer:
CHARTERED CAPITAL & INVESTMENT LIMITED 301, Camy House, Cawasji Hormusji Street, Marine Lines, Mumbai - 400 002. Contact Person: **Mr. Deepak Singhvi** Tel nos.: 022-22004271 Fax no.: 022 - 22004273 Email: mumbai@charteredcapital.net	**MCS Limited** Sri Venkatesh Bhawan, Plot No. 27, Road No. 11, MIDC, Andheri(E), Mumbai - 400093. Contact Person: **Mr. Ashok Gupta** Tel Nos.: 022-28215235 Fax: 022 - 28350456. Email : mcsmum@vsnl.com

Place : MUMBAI

Date : November 29, 2005